

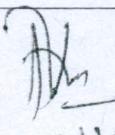
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

15
CA(CAA) No. 429/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Amritasha Vyapaar Pvt.Ltd. & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	PATITA PARAN BISHWAL,Adv		Petitioner/Applicant	 16/10/2017

ORDER

Ld. Counsel for the petitioners made a request for adjournment.

Prayer is allowed.

List on 10/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)